

Government of Jammu and Kashmir
Agriculture Production Department
Civil Secretariat, J&K

Notification
Jammu, 2nd of April, 2024

S.O. 218.- In exercise of powers conferred by Clause 28A of the Fertilizer Control Order, 1985 and in supersession of all previous notifications, the Government of Jammu and Kashmir hereby appoints the following officers for the custodianship of samples and for sending the second part for analysis to National Test House and the third part for referee analysis; namely:-

| S.No. | Designation of the officer | Jurisdiction |
|--------------|------------------------------------------|---------------------|
| 1. | Project Coordinator Mushroom, Kashmir | Division Kashmir |
| 2. | Joint Director Agriculture (SLUB), Jammu | Division Jammu |

By order of the Government of Jammu & Kashmir.

Sd/-
Shailendra Kumar (IAS),
Principal Secretary to the Government,
Agriculture Production Department

No. Agri-LES/1/2024
Copy to:

Dated: 02.04.2024

1. All Financial Commissioners (Additional Chief Secretaries).
2. All Principal Secretaries to the Government.
3. Principal Secretary to the Lieutenant Governor, J&K.
4. Divisional Commissioner, Kashmir/Jammu.
5. All Commissioner/Secretaries to the Government.
6. Joint Secretary (Jammu, Kashmir & Ladakh), MHA, Gol.
7. All Deputy Commissioners.
8. Director, Information, J&K.
9. All Heads of Departments under Agriculture Production Department.
10. Director, Archives, Archaeology and Museums, J&K.
11. General Manager, Government Press, Srinagar/Jammu.
12. Private Secretary to the Chief Secretary, J&K.
13. Private Secretary to the Joint Secretary (INM), Ministry of Agriculture & Farmers Welfare, GoI, Krishi Bhawan New Delhi
14. I/c APD Website.


(Mohib Ali Bukhari) JKAS
Under Secretary to the Government